

DIVISION BENCH  
COURT - II

S-4

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1582(KB)2019  
IA(I.B.C)/1353(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>TH</sup> JULY 2024**

IN THE MATTER OF	PM COLD STORAGE PRIVATE LIMITED VS GOOUKSHEER FARM FRESH PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Patanjali Chattopadhyaya ] Liquidator of GOOUKSHEER FIRM  
Mr. Niraj. Kumar, CS FESH PVT LTD

**ORDER**

1. Ld. Counsels for Liquidator present.

2. **IA(I.B.C)/1353(KB)2024:**

- a) This application has been filed by the Liquidator to place on record the 1<sup>st</sup> Progress Report which is placed at Pages No. 17 to 42. This application is supported by an affidavit which is placed at pages 13 to 16. The 1<sup>st</sup> Progress Report is taken on record and accordingly, this application is **allowed** and **disposed of**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**